

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 272 of 2013 &
I.A. No. 366 of 2013**

Dated 10th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Jayshree Chemicals Ltd.Appellant(s)
Versus
O.E.R.C & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri**

**Counsel for the Respondent(s) : Mr. Prashanto Chander Sen
Ms. Rakumari Banju for R.1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda for R.2**

ORDER

We have heard the learned Senior Counsel for the Appellant for some time.

Post the matter for further hearing on **01.08.2014 at 12.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js